GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4002

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

CYBER CRIME

4002.   SHRI RAJESH PANDEY:
           SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a rise in cyber crimes and hacking of official websites in the country;

(b) if so, the number of such cases reported and the number of persons arrested during each of the last three years and the current year, State-wise;

(c) the number of cyber security attacks reported during the said period; and

(d) the steps taken/being taken by the Government to check cyber crimes and hacking of official websites along with the measures taken to avert the cyber attacks and augment the existing cyber security structure of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

a) to c):   As per the data maintained by National Crime Records Bureau (NCRB), a total of 9622, 11592 and 12317 cyber-crime cases were registered during the years 2014, 2015 and 2016 respectively. The State-wise list of Cyber Crime cases reported & persons arrested is attached as Annexure. As per the information reported to and tracked by Indian Computer Emergency Response Team (CERT-In) a total number of 49455, 50362 and 53081 cyber security incidents were observed during the year 2015, 2016 and 2017 respectively.

d):   Government has taken various measures for preventing cyber crime in the country which inter-alia includes:

(i)   The Ministry of Home Affairs has recently setup a Cyber & Information Security Division to look into relevant matters relating to cyber-crime & cyber security.

(ii)   Information Technology Act, 2000 has adequate deterrent provisions for cyber threats and cyber attacks.

(iii)   All the new government websites and applications are to be audited with respect to cyber security prior to their hosting. The auditing of the websites and applications is to be conducted on a regular basis after hosting.

(iv)   The Indian Computer Emergency Response Team (CERT-In) is regularly tracking the hacking of websites and alerts the website owners concerned to take actions to secure the websites to prevent recurrence.

(v)   Government has formulated Cyber Crisis Management Plan for countering cyber attacks and cyber terrorism.

(vi)   CERT-In issues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect computers/servers on regular basis.

(vii)   Cyber security mock drills are being conducted regularly to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors.

(viii)   CERT-In conducts regular training programmes for key stakeholders.

(ix)   Government has initiated setting up of National Cyber Coordination Centre (NCCC).

(x)   NIC which provides IT/E-Governance related services to Government Departments protects the cyber resources from possible compromises through a layered security approach in the form of practices, procedures and technologies.

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		2014		2015		2016	
	Cyber Crimes Reported and Number of Persons Arrested (State/UT wise) 2014-2016						
S.no.	**State/UT**	**No. of Cases reported**	**No. of Persons Arrested**	**No. of Cases reported**	**No. of Persons Arrested**	**No. of Cases reported**	**No. of Persons Arrested**
1.	Andhra Pradesh	282	236	536	522	616	307
2.	Arunachal Pradesh	18	2	6	4	4	1
3.	Assam	379	351	483	457	696	699
4.	Bihar	114	111	242	1567	309	285
5.	Chhattisgarh	123	105	103	99	90	105
6.	Goa	62	14	17	5	31	18
7.	Gujarat	227	174	242	272	362	298
8.	Haryana	151	121	224	205	401	148
9.	Himachal Pradesh	38	16	50	38	31	15
10.	Jammu & Kashmir	37	4	34	12	28	21
11.	Jharkhand	93	57	180	172	259	288
12.	Karnataka	1020	372	1447	293	1101	318
13.	Kerala	450	283	290	191	283	227
14.	Madhya Pradesh	289	386	231	230	258	261
15.	Maharashtra	1879	942	2195	825	2380	1009
16.	Manipur	13	3	6	0	11	10
17.	Meghalaya	60	12	56	20	39	1
18.	Mizoram	22	4	8	18	1	2
19.	Nagaland	0	0	0	0	2	1
20.	Odisha	124	17	386	110	317	150
21.	Punjab	226	159	149	136	102	137
22.	Rajasthan	697	248	949	295	941	226
23.	Sikkim	4	2	1	1	1	1
24.	Tamil Nadu	172	120	142	125	144	96
25.	Telangana	703	429	687	430	593	451
26.	Tripura	5	1	13	8	8	8
27.	Uttar Pradesh	1737	1223	2208	1699	2639	2374
28.	Uttarakhand	42	39	48	23	62	40
29.	West Bengal	355	212	398	287	478	416
Total States		**9322**	**5643**	**11331**	**8044**	**12187**	**7913**
30.	A & N Islands	13	5	6	2	3	1
31.	Chandigarh	55	45	77	22	26	26
32.	D&N Haveli	3	1	0	0	1	3
33.	Daman & Diu	1	2	1	0	0	0
34.	Delhi UT	226	56	177	53	98	47
35.	Lakshadweep	1	0	0	0	0	0
36	Puducherry	1	0	0	0	2	0
Total UT(s)		**300**	**109**	**261**	**77**	**130**	**77**
Total (All India)		**9622**	**5752**	**11592**	**8121**	**12317**	**7990**